

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:646  
ANSWERED ON:15.07.2014  
RECOMMENDATIONS OF R R SUB GROUP  
Jardosh Smt. Darshana Vikram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Environment Sub-group and Resettlement and Rehabilitation (R&R) Sub-Group of the Narmada Control Authority (NCA) have recommended for further raising the height of the Dam to the next stage i.e., phase-I construction; and

(b) if so, the details thereof along with the action proposed to be taken by the Government to expedite the requisite permission from NCA for completion of the Dam?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) Yes, Madam.

(b) The Environment Sub-Group had conveyed its clearance on 1.4.2010. The Chairman R & R Sub-Group and Secretary, Department of Social Justice and Empowerment conveyed the decision of the R&R Sub-Group in the meeting of the NCA held on 12.6.2014. The following decision of the NCA was conveyed to the Sardar Sarovar Narmada Nigam Limited:

"The Sardar Sarovar Narmada Nigam Limited is permitted to carry out Phase-I proposal comprising Construction of piers, overhead bridge and installation of gates in open or raised position at SSP as per the approved design. The project authorities should comply with the conditions as laid down by the two Sub-Group of NCA. Particular care may be taken in Preparing plan to provide timely safeguard in case of untoward/unforeseen incident."